

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

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C.P No. 1092/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: HDFC Bank Ltd.
V/s.
Jitendra Jain & Ors. (Kamla Real Estate Hub Pvt.Ltd.)

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Shyam Kapadia q/w Sankalp Anantwar q/w Nishitha Nambiar I/b Indialaw	Advocate for Applicant	

ORDER

TCP No. 1092/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for further hearing on 11.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)